

The organisation is having its annual congregation at Ananda Nagar from 29th December, 1989 to 2nd January, 1990 where about one lakh persons are expected. There are rumours floating all around Anand Nagar that there will be disturbances at the time of the congregation. If timely measures are not taken, the situation will get worsened. It is the duty of the Central Government to protect the lives of the people by immediately posting CRPF and BSF units there.

[Translation]

(iii) Need to construct a dam to save several villages from soil erosion in district Badaun (U.P.)

SHRI S.P. YADAV (Sambhal): Mr. Speaker, Sir, the Ganga river has been causing heavy soil erosion during the rainy season in Gunnaur Tehsil of Badaun district in Uttar Pradesh. About 50 villages have been submerged by the Ganga and as a result the people of those villages have been rendered homeless. The oldest and very famous villages of the area like "Ahrola Nawabad", "Bajangi" "Sigaula" "Pukhta" etc. are now threatened with serious soil erosion.

I would request the Government to protect these villages by constructing an embankment otherwise these villages will no more exist in July 1990.

[English]

(iv) Need to give adequate compensation to the persons displaced by setting up of a defence production unit at Saintala in Bolangir, Orissa

SHRI BAL GOPAL MISHRA (Bolangir): A defence production unit has been set up at Saintala in Bolangir district of Orissa where a large number of people have been given employment. But it is a matter of great regret that priority is not being given in employment to the sons of the soil, when the establishment of that Defence Production was mooted, it was expected that it will solve that local

unemployment problem to some extent. But enough attention has not been paid to provide job to the local people despite the fact that there is no dearth of skilled and unskilled workers/people in that part of Orissa. As regards the compensation, the amount paid to the displaced persons is very low and unreasonable. No special arrangement has been made for the rehabilitation of those displaced persons. Step has not been taken to provide suitable employment to the displaced persons in that defence production unit. This has caused a great resentment.

In view of this, I would like to urge upon the Government to provide suitable employment in that plant to at least one member from the displaced family. The amount of compensation should be enhanced and proper care taken to provide job to the local people while recruitment takes place.

(v) Need to ensure proper functioning of telephones in Kalyani, West Bengal

SHRI ASIM BALA (Nabadwip): Telephones in Kalyani (West Bengal) always remain out of order. Kalyani is one of the Sub-Divisional towns in my Constituency. It is an industrial complex. Large number of factories, one University a number of schools, colleges, different State and Central Government offices are located there. People in general are suffering very much due to defective telephone system.

I would request the Minister to kindly look into the matter so that the Communication System is speeded up immediately.

(vi) Need to set up an oil refinery in Thanjavur district in Tamil Nadu

SHRIMINIYAN SELVARASU (Nagapattinam): The exploration for oil and gas in the Cauvery delta has been very successful and the crude find is of very fine quality. The production of crude which is about 600 tonnes per day now is expected to go up further. Naturally, the people of Thanjavur district expect and demand an oil refinery there.

[Sh. Miniyan Selvarasu]

Much of valuable and fertile agricultural land has been taken over by the Oil and Natural Gas Commission for drilling oil wells. Besides, the district has so far been kept purposely as a granery for paddy production. But this too has received a set back in the recent years due to the unresolved Cauvery water sharing problem, and is further aggravated by the failure of monsoon. The agricultural labourers in this district do not get employment for more than half of the year. The oil refinery here in the above context will solve some of the problems of this predominantly agricultural district transforming it into a district with some industrial base. I, therefore, request the hon. Minister to take immediate steps to set up an oil refinery and a gas-based chemical industry in Thanjavur district.

(vii) Need to formulate schemes for development of areas in Delhi

SHRI J.P. AGARWAL (Chandni Chowk): The problem of bringing in improvement of slum dwellers all over India needs a special continued attention of the Government of India. The present Government has declared in its manifesto that that it proposed to spend 50 per cent of Government expenditure in the rural India. This is indeed a laudable aim. The previous government had started several schemes like resettlement of Delhi slum-dwellers in specially built areas of Mata Sundari Road and Majnu Ka Tila. However, all such dealers could not be resettled there. More schemes of resettlement of these dwellers in Delhi are the need of the day. Attention may have to be paid to develop various Katras also in Delhi. The government should come out with schemes for development of these areas.

[*Translation*]

(viii) Need to make arrangements for the purchase of cotton from farmers at remunerative prices in Madhya Pradesh

SHRI AMRATLAL VALLABHDAS

TARWALA (Khandwa): Mr. Speaker, Sir, due to the sharp fall in the price of cotton in many states in the country, the cotton growers are in great distress and are facing financial crisis.

Hundreds of cart loads of cotton have remained unsold in the wholesale markets of Khandwa, Burhanpur, Sanavad and Khar-gone in Madhya Pradesh. Lakhs of quintals of cotton is still with the farmers. As compared to last year, the farmers are incurring heavy losses. It is about Rs. 200 per quintal. The Cotton Corporation of India is not purchasing all types of cotton at remunerative prices. The farmers are afraid of losses and are concerned about their future. The Government should take immediate steps to make arrangements for purchase of cotton at last year's price.

12.51 hrs.

MOTION OF THANKS ON PRESIDENT'S ADDRESS—*CONTD.*

[*Translation*]

MR. SPEAKER: Now we come to the Motion of Thanks. You all are aware of time allotted to the different parties. The Prime Minister will reply at 5 p.m. Now I call Shri Bhakta Charan Das.

SHRI BHAKTA CHARAN DAS (Kalahandi): Mr. Speaker, Sir, the congress Government was unable to understand the value of human life. I represent Kalahandi district. The entire country and Members of this House are aware of the severe drought that hit the district. I still remember the smile of the then Prime Minister Shri Rajiv Gandhi, when he visited the area during the famine of 1986-88. He did not fulfil the assurances given to the poor and the hungry. I was an M.L.A. at that time. During a meeting with him, I told him that more than 5000 people have died there due to the famine, so some arrangements should be made for these people. There is no arrangement for irriga-